NOTICE

In continuation of the Notification dated 16th December 2024, regarding Christmas Vacation 2024, it is hereby notified for the information of Advocates and Parties-in-Person that the Division Bench presided over by **the Hon'ble Dr. Justice Neela Gokhale and the Hon'ble Shri Justice Ashwin D. Bhobe** from 27th December 2024 to 1st January 2025 has issued following directions :-

1. Court will assemble on 30.12.2024 and 31.12.2024 at **10.30 a.m.**

2. Circulation will be granted by way of **mentioning only.**

3. Advocates and Parties-in-Person are requested to submit one page typed praecipe containing following details :-
   I. Urgency to move vacation court
   II. Date of the Impugned Order
   III. Date of Filing
   IV. Act

4. If non urgent matters are circulated, **cost will be imposed** with the order to list the matter in due course.

By Order

sd/-
(S.R. Agrawal)
Registrar (Judl.-II)
High Court (A.S.), Bombay

Date : 19th December 2024